

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

CHENNAI BENCH

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 15.09.2021 (WEDNESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

02.00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, Hon'ble Mr. Kanthi Narahari, Member (Technical), and Hon'ble Mr. V.P. Singh, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No.33/2021	Badigeri John Davidson & 4 Ors V Ceylon and India General Mission & 9 Ors	M S Sivaramakrishnan V Sindhu	

For Admission (After notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT)(CH)(Ins) No. 164/2021	Dr. Periasamy Palani Gounder V Radhakrishnan Dharmarajan (RP) of Appu Hotels Ltd & anr	K. Surendar Chenthoori Pugazendhi	T. Ravichandran Caveator for R1 Anant Merathia -R2
3.	Comp App (AT)(CH)(Ins) No. 176/2021	Dharani Finance Limited V Radhakrishnan Dharmarajan & anr	R. Udhayakumar	Elavarasi -R1 Anant Merathia -R2
4.	Comp App (AT)(CH)(Ins) No. 218/2021	Dr. V Janakiraman V Mr. Radhakrishnan Dharmarajan (RP) & Anr	Avinash Krishnan Ravi	T. Ravichandran-R1 Devashish Bharuka-R2
5.	Comp App (AT)(CH)(Ins) No. 219/2021	Dr. Periasamy Palani Gounder V Mr. Radhakrishnan Dharmarajan (RP) & Anr	K Surendar	T. Ravichandran-R1 Devashish Bharuka-R2
6.	Comp. App (AT) (CH) No.13/2021	NSL Energy Ventures Pt Limited & 2 others Vs NSL Renewable Power Private Limited & 22 others	P. Vikram M. Roshan Atiq	N. Ramakrishnan R2-4 P. Giridharan, Sakhar Dande R5,6 & 11 Dwarakesh Prabakaran R7-10
7.	Comp App (AT) (CH) No.18/2021	Vijaya Hospitality and Resorts Ltd & anr Vs Tony PA & 4 ors	Vipin Wariar Vidyalakshmi Vipin	Renjith Rajappan R1- R4
8.	Comp App (AT) (CH) No.25/2021	Indus Motor Company P Ltd & 7 ors V T. P. Anil Kumar & 3 ors	Angad Varma V B Sivakumar	Shardul Amarchand Mangaldas & Co Caveator for R1-R4
9.	Comp App (AT) (CH) No.30/2021	Thirumalai Thirumal Nidhi Ltd V S. Hemalatha	O.L.N. Ganesan	Srivatsava R1
10.	Comp App (AT)(CH)(Ins) No. 135/2021	Kundan Care Products Limited V Pankaj Srivastava & 2 ors	Harimohana Gowtham Kumar	N.P. Vijay Kumar R1
11.	Comp App (AT)(CH)(Ins) No. 157/2021	R. Arumugasamy V Ashok Velamur Seshadri RP of RA Swamy Trading P Ltd & anr	S. Varsha K. Ananth	Vidyalakashmi Vipin Vipin Warriar – R1 M.L. Ganesh R2
12.	Comp App (AT)(CH)(Ins) No.158/2021	R. Arumugasamy V Ashok Velamur Seshadri RP of RA Swamy Trading P Ltd & anr	Naveen Kumar Murthi B G. V. Mohan Kumar	Vidyalakashmi Vipin Vipin Warriar – R1 M.L. Ganesh R2

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By the order of Hon'ble Acting Chairperson

1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

1.Asst.Registrar - PH No. : 044-2888 0500

CELL : 9444687246

2.Court Officer - PH No. : 044-2888 0450

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(Chennai Bench)